

①

Per Tribunal.

Fixed for AH
on 6.1.97

NB
16.12
for Dy Registrar

24) 6.1.1997.

Shri M.A. Mahalle
for the applicant. He states
that the applicant desires
to withdraw the O.A.

Accordingly, the
O.A. is dismissed is
worth-drawn.

Letter dtd. 24/12/96
received from Shri M.A.
Mahalle, Counsel to
applicant re withdrawal
of O.A. is placed below
for perusal & order
pl

(P.P. Saravastava) (B.S. Hegde)
M(A) M(J)

OS

Dr. 6/1/97
Order/Judgement (despatched
to Applicant's dependent (s)
on 17.1.97

2
17/1/97